

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Review Application No.18 of 2019

In

Company Appeal (AT) (Insolvency) No. 434 of 2019

IN THE MATTER OF:

Arun Enterprises Appellant

Vs

Mansfield Cables Company Ltd. & Anr. Respondents

Present:

For Appellant: Mr. Gautam Singh, Advocate.

**For Respondents: Mr. Brijender Chahar, Senior Advocate with
Mr. Pulkit Agarwal & Ashutosh Kumar,
Advocates.**

ORDER

05.08.2019 The Bench which passed the impugned order sought to be reviewed, is not available.

List the application at same stage, as Fresh Case, before the same Bench on **14th August, 2019**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)